

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 5**

**IA 343/2024 IN C.P. (IB)/2815(MB)2019**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 01.02.2024**

NAME OF THE PARTIES: MS GARG ENTERPRISES VS PAN INDIA  
INFRA PROJECTS PVT LTD

Section 9 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

**IA No. 334/2024 -**

1. Registry is directed to issue notice to the Respondent by all available means (i.e. speed post, e-mail etc.) to appear in the matter and to file reply within two weeks.
2. List this IA on **22.02.2024** for hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna